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One-rank one-pension for ex-servicemen

Written Answers

240. SHRI RAJNI RANJAN SAHU: SHRI SHIV PRATAP MISHRA;

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have taken any decision to provide one-rank one-pension to ex-servicemen:
 - (b) if so, the details thereof; and
- (c) if the answer to part (a) above be in the negative, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJ AY SINGH); (a) to (c) The Committee on 'One Rank One Pension' considered all aspects of the issue but was unable to arrive at a consensus. Thereafter, discussions Were with the various concerned Departments/Mb nistries and a Scheme to provide an ad-hoc increase in pensions to Defetnce personnel, below officer level, who retired before 1-1-1986, was approved by the previous Government on 1st November 1990. This decision is being reviewed by present Government.

241. <u>Transf</u>erred to the 4th March, 1991]

Utilisation of installed capacity in Public **Sector Undertakings**

242. DR. RATANAKAR PANDEY: DR. ABRAR AHMED:

Will the PRIME MINISTER be pleased to

- (a) whether Government have decid ed to prepare a status paper for opti mum utilisation of installed capacity and man power of different public sec tor undertakings; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHR1 KAMAL MORARKA): (a) No Sir.

(b) Does not arise

Complaints received by the Provident **Fund Authorities**

243. SHRI S. VIDUTHALAI VIRUMBI:

SHRI V. GOPALSAMY:

Will the PRIME MINISTER be pleas ed to state:

- (a) the number of complaints received by the Provident Fund Authorities during the last three years, year-wise;
- (b) the number of complaints out of the above which have been successfully settled so far; and
- (c) the number of complaints still pending with the authorities for disposal?

THE MINISTER OF STATE, IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE ML NISTRY OF WELFARE (SHRI RAM-JI LAL SUMAN): (a) to (c) The available inforfmation is as given below:-

Year	No. of complaint s received (including opening balance)	Settled	Balance
1987-88	1,50,117	1,43,151	6,966
1988-89	1,66,496	1,62,144	4,352
1989-90	1,18,744	1,15,304	3,440